

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 114


Dated Guwahati, the 14th November, 2023

In terms of Section 5(3) of the Mediation Act, 2023, the Secretaries of the High Court Legal Services Committee at the Principal Seat of the Gauhati High Court and the Outlying Benches are hereby nominated as Nodal Officers for the respective Benches for the purposes of, *inter alia*, enabling appointment of mediators for conducting Pre-Litigation Mediation.

By Order,
Sd/- Subhrangsu Dhar
REGISTRAR (JUDICIAL)

Memo No. HC. III-29/2023/5699- 5715 / G, Dated the 14th November, 2023.
Copy to:-

1. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh.
2. The Registrar (Vig./Admin./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia.
4. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.
5. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
7. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
8. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
9. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
10. The President/ Secretary, All Assam Lawyers' Association, Guwahati.
11. The President/ Secretary, Lawyers' Association, Guwahati.
12. The Director, Law Research Institute, Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Court Manager, Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Order in the website of the Gauhati High Court.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
17. The Gauhati High Court Notice Boards.


REGISTRAR (JUDICIAL)
14-11-2023
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